

Financial Bungling in Super Bazar

925. SHRI RAMSAGAR : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Super Bazar is footing the salary bills and other expenses in respect of one of its ex-general manager or has foot them in the past;

(b) if so, the reasons therefor and the expenditure so incurred on the salary and other allowances;

(c) whether there is any proposal to enquire into the financial bungs going on and to recover the excess amount of house rent paid and the amount incurred on the STD calls bills on the residential telephone of the officers concerned; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) According to the information furnished by the Super Bazar, Delhi, they have paid the salary and other eligible expenses in respect of their Ex-Managing Director as per the terms of his deputation and as per Super Bazar Rules. The expenses incurred by the Super Bazar on their Ex-Managing Director for the items mentioned below were as under:—

(i) Salary (July '96 – 28.6.1997)	Rs. 2,02,392.00
(ii) Training Exp.	Rs. 93,800.00
(iii) Transfer Grants	Rs. 4,000.00
(iv) TA Advance	Rs. 1,000.00
(v) Packing Allowance	Rs. 1,500.00
(vi) Advance against salary (joining time)	Rs. 5,000.00

Apart from above, the Ex-Managing Director was also reimbursed the expenses of newspapers etc.

(c) The payment of House Rent and reimbursement of STD calls/telephone facility was done as per the entitlement to the post of Managing Director in Super Bazar, Delhi. Accordingly, there is no financial bungling in the payments made on account of salaries and other allowances to the Ex-Managing Director.

(d) In view of reply given at (c) above, does not arise.

Share of FPI

926. SHRI SAMIK LAHIRI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the share of food processing industries out of total foodgrains, plantation and agricultural products in the country during the last three years, yearwise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : Food Processing Industries are both in the organised and unorganised sectors. Hence the share of food processing industries out of total food grains, plantation and agricultural products in the country are not available. However, the total production of food grains which include Rice, Wheat, Jowar, Bajra, Maize, Ragi, Pulses, Barley millets and coarse cereals etc. during the last three years are as under :

1994-95	191.50 Million Tonnes
1995-96	185.04 Million Tonnes
1996-97 (Estimated)	193.50 Million Tonnes

Out of the total production of food grains mentioned above, about 10% is retained by the farmers for purpose of seed. Rest of the production is processed by various food processing industries every year. About 2% of the total production of fruits and vegetables and 4% of the total production of Milk are processed in the organised sector.

Families Below Poverty Line

927. SHRI VIJAY GOEL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the introduction of targeted Public Distribution System by the Union Government has proved a curse rather than a boon to different sections of the people in Karnataka as appeared in the 'Economic Times' dated July 2, 1997;

(b) if so, the facts of the matter reported therein;

(c) whether such a position is not going to seriously affect and curtail the allocation of foodgrains to States thereby creating difficulties for large number of urban poor; and

(d) if so, the mechanism proposed to resolve the differences between the Centre and the States in the matter of estimates of persons below the poverty line?